THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/374

Dated Shillong, the 13th August 2021

It is hereby notified to all concerned that **Division Bench-II** comprising of **Hon'ble Mr. Justice RV More & Hon'ble Mr. Justice W. Diengdoh** will not sit on **16**th **August, 2021**.

Further, Single Bench of **Hon'ble Mr. Justice W. Diengdoh** will sit in Court No. 4 on **16**th **August, 2021** via video conferencing mode.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/374-A Dated Shillong, the 13th August 2021 Copy for information to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 6. The P.S to Advocate General/ Additional Advocate General, Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/Secretary, High Court Bar Association, Shillong for kind information.
- 10. Court Masters concerned for kind information & necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING)

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